

**Daily Order**

| Judge Name                                     | Case No/Year           | Date of Order     | Daily Order   |
|--|------------------------|-------------------|---|
| <b>B.V.NAGARATHNA AND<br/>N S SANJAY GOWDA</b> | <b>WA<br/>483/2020</b> | <b>23/11/2020</b> | <p><b>Learned Additional Government Advocate appearing on behalf of learned Additional Advocate General once again seeks time to make submissions in the matter.</b></p> <p><b>In the circumstances, finally matter is adjourned to 30.11.2020.</b></p> <p><b>Interim order granted on 23.10.2020 shall continue till the next date of hearing.</b></p> |

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